

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN): (a)
The Central Government has directed the National Investigation Agency to investigate the Modasa blast case.

(b) No such proposal is under consideration of the Government at present.

Assistance sought by A.P. Government to counter LWE and terrorism

374. SHRI NANDI YELLAIAH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the details of the financial, weaponry, manpower, logistics and other kind of supports demanded by the Andhra Pradesh Government from the Union Government to effectively counter Left Wing Extremism (LWE) and ISI sponsored terrorism in the State;

(b) the extent to which this demand has been met so far; and

(c) the details of the improvements made in counter terrorism/extremism mechanism of the State with Central assistance and support so far?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN): (a) to (c) Central Government has provided funds to the State of Andhra Pradesh to deal with the problem of Left Wing Extremism under Security Related Expenditure (SRE) Scheme, Modernization of State Police Forces (MPF) Scheme and Special Infrastructure Scheme(SIS). The detail of funds provided to Andhra Pradesh during, the last three years are given in the Statement (*See below*).

The State of Andhra Pradesh has succeeded in controlling LWE problem to a great extent. State of Andhra Pradesh has very effective specialized force to deal with LWE, known as Greyhounds and also has very well organized Special Intelligence Branch which in addition to outstanding performance in arresting/neutralizing top naxals, has been providing excellent inputs to various states.

Statement

To A.P. Government to Counter LWE and Terrorism

Scheme	Funds released (Rs. in crore)		
	2007-2008	2008-2009	2009-2010
SRE	10.79	5.83	2.28
MPF	87.34	83.84	115.54
SIS	-	5.89	3.40